

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 55(ND)/2016  
CA NO.

CORAM:



PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE COMPANY: Sh. Rajeev Behl  
V/s.  
M/s. S. S. Con-Build Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	R.K. Gupta	Advocate	Petitioner	
2.	NIKHIL MAHAR	ADV.	RESPONDENT NO 5	

**ORDER**

For Orders, see CP No.28 (ND)/2016.